

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 44(ND)2016
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

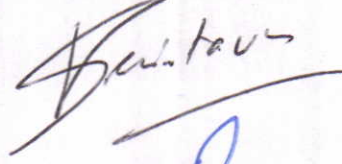
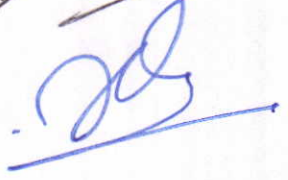
SH. M.K.HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016**

**NAME OF THE COMPANY: M/s. Vijay Shankar Singh V/s. M/s. Grand Vision Tour & Travels
Pvt. Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 397/398

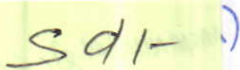
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Vinayak Shivanta	Advocate	Respondents	
2.	Rano Rajat Singh	Adv	Petitioner	


ORDER

Both the parties ^{are} ~~were~~ present. Pleadings are complete in the matter therefore they
should come up for final arguments.

To come up on 7.11.2016.



(R.Varadharajan)
Member (Judicial)



(Maharaj Krishan Hanjura)
(Member (Judicial))